

### Growth Centres in Bihar

1201. SHRI LAL BABU RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any decision on the project reports submitted by the Government of Bihar for the development of growth centres in the State;

(b) if so, the details thereof;

(c) if not, the reasons for delay in this regard; and

(d) the time by which these are likely to be cleared and funds sanctioned for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

(c) The projects of the State of Bihar are pending with the Financial Institution for appraisal.

(d) The Central Government is impressing upon the Financial Institution to expedite the appraisal of the projects of Bihar.

### Chemical Blast

1202. SHRI BARE LAL JATAV:  
SHRI RAMCHANDRA VEERAPPA:  
SHRI ANAND AHIRWAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of the Government have been drawn to a news-item appearing in the 'Hindustan Times' of October, 29, 1994 under the caption, "Chemical Blast kills six in capital".

(b) if so, the action taken by the Government in this regard; and

(c) the number of such accidents during the last three years and the measures taken to check the recurrence?

THE MINISTER OF STATE IN MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

### National Informatic Centre Net Work

1203. SHRI SARAT PATTANAYAK: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government are considering to allow private users the National Information Centre net work in the country; and

(b) if so, the details of schemes finalised so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a): Yes, Sir.

(b) No scheme has been finalised so far for usage of National Informatics Centre Network (NICNET) by private users.

[Translation]

### Price of Ranitidine

1204. SHRI RAJESH KUMAR:  
SHRIMATI BHAVNA CHIKHLIA:

(a) Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have announced reduction in prices of Ranitidine, a medicine for the treatment of ulcer;

(b) whether the reduction is not being implemented due to interference by a multinational pharmaceutical company; and

(c) the time by which the reduction in the prices of Ranitidine is likely to be effected?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). The ceiling prices of formulation based on bulk drug Ranitidine have been revised as follows:

S.No.	Name of the formulation	Earlier Price (20-6-1988) Rs.	Present Price (6-7-1994) Rs.
1.	Ranitiding Hcl Tabs 150 mg. (10's strip)	17.44	9.84
2.	Ranitidine Hcl Tabs 300mg. (10's strip)	33.84	16.64
3.	Ranitidine Hcl Inj. 25mg. ml. (5x2ml Amp).	—	9.98 (New)

### Construction of Government Quarters

1205. SHRI N.J. RATHVA:  
SHRI ANNA JOSHI:  
DR. LAL BAHADUR RAWAL:  
SHRI RAJVEER SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the quarters for various departments of Central Government are being constructed by CPWD.

(b) if so, the details thereof, State-wise;

(c) whether the monitoring of this construction is being done at sub-division level;

(d) if so, the number of such sub-divisions and the

controlling authority of these sub-divisions;

(e) the funds made available to each sub-division for such construction work;

(f) whether there is difference of opinion among the officials regarding monitoring of this work; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (g) Information is being collected and will be laid on the Table of the Sabha.

[English]

#### Decongestion of Delhi

1207. SHRI MOHAN RAWALE:  
SHRI RAM VILAS PASWAN:  
SHRI SRIKANTA JENA:  
SHRI SANAT KUMAR MANDAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift some public sector undertakings and the Government offices out of Delhi to decongest Delhi;

(b) if so, the names of such public sector undertakings and Government offices which have since been shifted out so far and proposed to be shifted out; and

(c) the time by which these remaining public sector undertakings offices are likely to be shifted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes. Sir.

(b) The names of public sector undertakings and Government offices which have been shifted out so far and proposed to be shifted out are given in the enclosed statement I and statement II respectively.

(c) The actual shifting of public sector undertakings/offices depends upon a number of determining factors like availability of land, construction of buildings etc. In view of this, no time frame can be intimated for actual shifting of the remaining public sector undertakings/Government offices.

#### Statement-I

Names of Public Sector undertakings/Government officers which have shifted out of Delhi

Public Sector Undertakings	Government offices
1. M/s Pyrites. Phosphates & Chemicals Ltd.	1. Postal Staff College
2. M/s. Paradeep Phosphates Ltd.	2. National Labour Distt.
3. M/s Indo-Burma Petroleum Co. Ltd. (Chemical Div.)	3. National Vocational Training Instt. for women.
4. National Project Const. Corp. Ltd. (renamed Rashtriya Pariyojana Nirman Nigam Ltd.)	

#### Statement-II

Names of Public Sector undertaking/Government Offices Proposed to be shifted

#### PUBLIC SECTOR UNDERTAKINGS:

1. National Seeds Corporation Ltd.
2. State Farms Corporation of India Ltd.
3. Central Warehousing Corporation.
4. Food Corporation of India.
5. Hospital Services Consultancy Corporation of India Ltd.
6. Helicopter Corporation of India.
7. Airlines Allied Services Ltd.
8. National Airport Authority of India.
9. National Small Industries Corporation Ltd.
10. National Fertilizer Corporation Ltd.
11. Fertilizer Corporation of India.
12. Hindustan Fertilizer Corporation Ltd.
13. National Hydro-Electric Power Corporation.
14. National Textiles Corp. (Delhi Punjab and Rajasthan Ltd.)
15. Mineral & Metals Trading Corporation of India Ltd.
16. State Trading Corporation of India.
17. National Thermal Power Corporation Ltd.
18. Rural Electrification Corporation Ltd.
19. Bharat Heavy Electrical Ltd.
20. Cement Corporation of India.

#### GOVERNMENT OFFICES

1. Coast Guard (Headquarter)
2. Research & Development Centre, Postal Department.
3. Directorate of Inspection, N.I. Circle.
4. National Crime Record Bureau, Ministry of Home Affairs.
5. Department of Light Houses and Lightships.
6. Central Institute of Research and Training in Employment Services, Ministry of Labour.
7. Commissioner of Payments, Deptt. of Industrial Development.
8. Department of Publications.